



2026:AHC:16940-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 1231 of 2005

Roshan Singh @ Manish

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	C.K. Mishra, D.S. Mishra, Lav Srivastava, Niraj Tiwari, O.P.Singh, V.P. Srivastava
Counsel for Respondent(s)	:	Govt. Advocatae

Court No. - 46

HON'BLE SIDDHARTH, J.
HON'BLE JAI KRISHNA UPADHYAY, J.

1. As per office report dated 01.03.2024, sole appellant namely, Roshan Singh @ Manish, has reportedly died.
2. Accordingly, the appeal is dismissed as abated.
3. In case, the trial court record has been received, the same shall be returned alongwith copy of this order to the Court concerned.

(Jai Krishna Upadhyay,J.) (Siddharth,J.)

January 22, 2026
S.K.S.